

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

15

**IA(IBC)(LIQ.)/59(MB)2024  
IA 3425(MB)2024  
IN C.P. (IB)/1130(MB)2020**

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Ambey Vaishno Steels Pvt. Ltd.

SECTION: 10, 33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Ravindra Pardeshi, Ld. Counsel for the RP present.
2. On the request of the counsel for the Resolution Professional, list this matter for hearing on **23.08.2024**.

Sd/-  
SANJIV DUTT  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)